

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/697/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTIONS & INDUSTRIES LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. VISWESWARAN

Coursel for Respondent

Mr. M. J. Granesh

ounted for Applicant

(Financial oredinar)

<u>ORDER</u>

Counsel for the applicant/Financial Creditor present. Counsel for the respondent present. Counsel for the respondent prayed for time for filing vakalat and counter. At request time is enlarged and directed to provide a copy of the counter to other side. Put up on 05.01.2018.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/ (K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)